

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

STARRED QUESTION NO:330  
ANSWERED ON:17.12.2012  
PROJECT IMPLEMENTATION UNDER NMDP  
Singh Shri Ijyaraj ;Singh Shri Ratan

**Will the Minister of SHIPPING be pleased to state:**

- (a) the total number of projects identified so far for implementation under the National Maritime Development Programme (NMDP) along with the time-frame fixed and the number of projects undertaken and completed and those which are still pending at various stages of execution;
- (b) whether the Government has analysed the factors responsible for such delays in these projects including the appointment of non-experts at higher levels in these projects;
- (c) if so, the details and the outcome thereof; and
- (d) the steps being taken by the Government to address the issue?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 330 TO BE ANSWERED ON 17TH DECEMBER, 2012 RAISED BY SHRI RATAN SINGH AND SHRI IYARAJ SINGH REGARDING PROJECT IMPLEMENTATION UNDER NMDP

(a): A total of 276 projects for capacity augmentation & modernization in major ports were identified to be taken up under National Maritime Development Programme (NMDP). Out of these 276 projects, 82 projects were completed as on 31.10.2012 and 98 projects are under progress as on that date. Remaining projects are either at Planning stage(66) or have been dropped(30).

(b) & (c): Yes, Madam. The factors for delays include (i) non-finalization of Model documents for Request for Qualification (RFQ), Request for Financial Proposal (RFP) and Model Concession Agreement (MCA) (ii) delay in getting necessary clearances (iii) poor response from the bidders (iv) delay in execution of projects by contractors

(d): The following steps have been taken by the Government to address the issue:

- (i) Standardisation of RFQ, RFP and MCA documents.
- (ii) Enhanced delegation of financial powers to Shipping Ministry to accord investment approvals for PPP projects.
- (iii) Streamlining the security clearance procedures.
- (iv) Close monitoring by the Ministry.